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## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: CP/1/2017

NAME OF THE PETITIONER(S)

: ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S)

: AVEDA INFO TECH PVT LTD

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) CIBI VISHINU

COUNSEL FOR PETITIONERS

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@ S.GIRMHARAN

COUNSEL FOR Respondent & 23

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## **ORDER**

Counsel for petitioner moved a company petition. Counsel for respondent appeared for R2 and R3 and undertakes to file vakalat. Counsel for petitioner put forth his submissions in detail and made out a prima facie case. The petition is admitted for hearing. Counsel for petitioner also prayed for grant of interim reliefs (1) and (2). Counsel for R2 and R3 is directed to file interim counter pertaining to the grant of interim reliefs and to submit arguments on the next date of hearing. Put up on <u>9.1.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)